

Welfare of Scheduled Castes and Scheduled Tribes

[Shri H. M. Trivedi]

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees Provident Funds and Family Pension Fund Act, 1952:—

(i) The Employees' Provident Funds (Fourth Amendment) Scheme, 1975 published in Notification No. G.S.R. 984 in Gazette of India dated the 2nd August, 1975.

(ii) The Employees' Family Pension (Amendment) Scheme, 1975, published in Notification No. G.S.R. 2321 in Gazette of India dated the 30th August, 1975. [Placed in Library. See No. LT-10032/76]

(5) A copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948:—

(i) The Coal Mines Family Pension (Amendment) Scheme, 1975, published in Notification No. G.S.R. 2631 in Gazette of India dated the 1st November, 1975.

(ii) The Coal Mines Provident Fund (Second Amendment) Scheme, 1975, published in Notification No. G.S.R. 2772 in Gazette of India dated the 6th December, 1975.

(iii) The Andhra Pradesh Coal Mines Provident Fund (Third Amendment) Scheme, 1975, published in Notification No. G.S.R. 2773 in Gazette of India dated the 6th December, 1975.

(iv) The Rajasthan Coal Mines Provident Fund (Third Amendment) Scheme, 1975, published in Notification No. G.S.R. 2774 in Gazette of India dated the 6th December, 1975.

(v) The Neyveli Coal Mines Provident Fund (Third Amendment) Scheme, 1975, published in No-

tification No. G.S.R. 2775 in Gazette of India dated the 6th December, 1975. [Placed in Library. See No. LT-10033/76].

12.02 hrs.

ESTIMATES COMMITTEE

EIGHTY-SECOND REPORT

SHRI R. K. SINHA (Faizabad): I beg to present the Eighty-second Report of the Estimates Committee on the erstwhile Ministry of Industrial Development regarding action taken by Government on the recommendations contained in their Sixtieth Report on Availability and Distribution of Cement.

COMMITTEE ON PUBLIC UNDERTAKINGS

SEVENTY-FOURTH REPORT

SHRI NAWAL KISHORE SHARMA (Dansa): I beg to present the Seventy-fourth Report of the Committee on Public Undertakings on Action taken by Government on the recommendations contained in their Fifty-fourth Report on State Farms Corporation of India Limited.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

FORTY-SECOND AND FORTY-THIRD REPORTS

SHRI D. BASUMATRAI (Kokrajhar): I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

(i) Forty-second Report on the Ministry of Education, Social Welfare and Culture (Depart-